## FIRST REPORT OF THE BUSINESS ADVISORY COMMITTEE OF THE HARYANA VIDHAN SABHA FOR DECEMBER SESSION, 2025

The Committee met on Wednesday, the 17th December, 2025 at 3.00 P.M in the Chamber of the Hon'ble Speaker. The following were present: -

1.	Shri Harvinder Kalyan, Speaker	Ex-officio Chairperson
2.	Shri Nayab Singh, Chief Minister	Member
3.	Shri Anil Vij, Energy Minister	Member
4.	Shri Mahipal Dhanda, Parliamentary Affairs Minister	Member
5.	Shri Krishan Kumar, Social Justice, Empowerment,	
	SCs & BCs Welfare and Antyodaya (SEWA) Minister	Member
6.	Shri Bhupinder Singh Hooda, Leader of Opposition	Member
7.	Smt. Geeta Bhukkal, MLA	Member

## **Special Invitees**

1. Dr. Krishan Lal Middha, Deputy Speaker

2. Smt. Savitri Jindal, MLA

The Committee recommends that unless the Speaker otherwise directs, the Assembly whilst in Session, shall meet on Thursday, the 18th December, 2025 at 11.00 A.M. and adjourn after conclusion of Business entered in the List of Business for the day.

On Friday, the 19th December, 2025 the Assembly shall meet at 11.00 A.M and adjourn at 5.00 P.M. without question being put.

On Monday, the 22<sup>nd</sup> December, 2025 the Assembly shall meet at 11.00 A.M. and adjourn after the conclusion of the Business entered in the List of Business for the day.

The Committee, after some discussion, further recommends that the Business on 18th, 19th and 22<sup>nd</sup> December, 2025 be transacted by the Sabha as under:-

THURSDAY, THE 18<sup>TH</sup> DECEMBER, 2025 (11.00 A.M).

- 1. Obituary References.
- 2. Questions Hour.
- 3. Motion under rule 121 for suspension of rule-30.

- 4. Zero Hour.
- 5. Presentation and adoption of First Report of the Business Advisory Committee.
- 6. Papers to be laid/re-laid on the Table of the House through 'NeVA' portal.
- 7. Presentation of Preliminary Reports of the Committee of Privileges through 'NeVA' portal.
- 8. Legislative Business.
- 1. Questions Hour.
- 2. Zero Hour.
- Presentation of Supplementary Estimates 3. (Second Instalment) for the year 2025-26 and the report of the Estimates Committee thereon.
- Discussion and Voting on Supplementary 4. Estimates (Second Instalment) for the year
- Legislative Business. 5.

Holiday Holiday

FRIDAY, THE 19<sup>TH</sup> DECEMBER, 2025 (11.00 A.M.)

SATURDAY, THE 20<sup>TH</sup> DECEMBER, 2025 SUNDAY, THE 21<sup>ST</sup> DECEMBER, 2025

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MONDAY, THE  $22^{ND}$  DECEMBER, 2025 (11.00 A.M.)

- 1. Questions Hour.
- 2. Zero Hour.
- 3. Motion under Rule 15 regarding Non-stop sitting.
- 4. Motion under Rule-16 regarding adjournment of the Sabha sine-die.
- 5. Papers to be laid on the Table of the House through 'NeVA' portal.
- 6. The Haryana Appropriation Bill in respect of Supplementary Estimates (Second Instalment) for the year 2025-26.
- 7. Legislative Business.
- 8. Any other Business.

CHANDIGARH: DATED THE 17<sup>TH</sup> DECEMBER, 2025

HARVINDER KALYAN, SPEAKER.

CHANDIGARH: DATED THE 17<sup>TH</sup> DECEMBER, 2025

RAJIV PRASHAD, SECRETARY.